

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/40/2016
NAME OF THE PETITIONER(S) : M. MOOTHADATH & OTHERS
NAME OF THE RESPONDENT(S) : SRI NARAYANA ENGINEERING INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	N. SUBRAMANIAN. for T.K. Anantha Padmanabha Riya Raji.	Per N. Sub.	
2	Achil Jain For T.K. Bhaskar	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Counsel for respondents filed counter in CA 200/2017 and furnished copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 06.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)